

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). This question was recently discussed at a meeting of the Chief Ministers of State Governments at which they were advised to take the following steps to improve their finances and avoid overdrawals on the Reserve Bank:—

- (1) The States must balance their budgets after taking into account all their liabilities. For this purpose, they must estimate their resources realistically and restrict their expenditure to resources in sight including the promised Central assistance.
- (2) Additional expenditure not provided in the Budget should not be undertaken by the States without ensuring adequate resources for the same in time.
- (3) The States should review their expenditure programmes and undertake measures to effect economies both in administrative and capital expenditure to the maximum extent possible.

State Governments have been requested to work out detailed measures on the above lines, and it is hoped that the position regarding overdrawals on the Reserve Bank would improve as a result.

Farakka Barrage Scheme

500. **Shri Raghunath Singh:**
Shrimati Renuka Ray:
Dr. M. M. Das:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri D. D. Puri:
Dr. Ranen Sen:

Shri Dinen Bhattacharya:
Shri Surendra Pal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the work on Farakka barrage scheme is progressing very slowly;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to increase the tempo of work and complete the scheme according to the schedule?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No.

(b) Does not arise.

(c) The progress of the Project is constantly under review. Measures to remove bottlenecks and difficulties as and when confronted, are taken at the highest level.

नेपाली राज्य-क्षेत्र में भारतीय मोटर गाड़ियों का चलना

501. श्री लहटन चौधरी : क्या सिचार्ज और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोसी, बराज अथवा पश्चिमी कोसी तटबन्ध के उस भाग में, जो नेपाल राज्य क्षेत्र में पड़ता है, भारतीय मोटर गाड़ियां चलाने के बारे में भारत और नेपाल ने संयुक्त रूप से कुछ नियम बनाये हैं ; और यदि हां, तो वे नियम क्या हैं ;

(ख) क्या यह सच है कि नेपाल सरकार द्वारा नियुक्त कर्मचारी बराज अथवा पश्चिमी तटबन्ध क्षेत्र में चलने वाली मोटर गाड़ियों की जांच पड़ताल करने के नाम पर भारतीय मोटर गाड़ियों में जाने वाले लोगों को परेशान कर रहे हैं और मोटर गाड़ियों को कभी कभी ढकना पड़ता है ; और

(ग) यदि हां, तो इन कठिनाइयों को दूर करने के लिये क्या उपाय किये गये हैं ?